

Kendriya Bhandar

1714. SHRI MANGAL RAM PREMI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that most of the consumer and grocery items are generally not available in the various branches of the Kendriya Bhandar in Delhi;

(b) if so, the reasons therefor and the remedial steps taken or proposed to be taken in regard thereto;

(c) whether the items supplied directly by the manufacturers/suppliers to the branches remain in stock and those supplied by the godowns remain out of stock; and

(d) if so, the efforts being made to stop the unhealthy and unwanted direct supplies forthwith?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). Goods are supplied to the branch Stores as per their requirements. The supply position of the goods at stores is monitored and corrective action is taken wherever necessary.

(c) and (d). Bulk of the items are procured centrally and supplied to the stores through the godowns. There could be occasional shortages in the availability of these goods in the godowns or the stores due to delays on the part of manufacturers/ distributors for various reasons like transportation problem, production hurdles etc. A small number of items mostly manufactured locally are supplied direct to the stores by the approved manufacturers/suppliers after getting the requirements. It is, however, ensured that the stores do not remain out of stock and any build up of excessive inventory is prevented. This marketing and inventory management practice has been found suitable and advantageous to the Kendriya Bhandar and there is no proposal to change it.

Potable Water supply in Andhra Pradesh

1715. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have any plan for providing potable water to all in Andhra Pradesh in view of acute shortage of potable water in the State;

(b) if so, the proposed planning and action taken thereon/target fixed for its achievement; and

(c) the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). Water supply is primarily a State subject and it is the responsibility of the State Government to plan, execute and maintain water supply schemes.

However, the Centrally sponsored Accelerated Urban Water Supply Programme provide 50% assistance to State Governments to provide water supply schemes in towns having population less than 20,000 as per 1991 Census. No proposal has been received from the State of Andhra Pradesh under this scheme by the Ministry of Urban Affairs & Employment.

The 8th Plan outlay under Urban Water Supply and Sanitation Sector in the State Plan is 295.20 crores. The actual expenditure/outlay for the first four years is as below:-

| | | |
|---------|---|-----------------------|
| 1992-93 | - | 60.52 crores (actual) |
| 1993-94 | - | 56.81 crores -do- |
| 1994-95 | - | 79.81 crores -do- |
| 1995-96 | - | 90.93 crores (outlay) |

As per the information furnished by the Ministry of Rural Areas & Employment, there are 17,777 partially covered habitation in the State and target for 1996-97 is to provide safe water in 3100 habitations. The allocation under the Accelerated Rural Water Supply Programme is Rs.66.18 crores for 1996-97, out of which Rs.22.08 crores have been released.

[Translation]

Wind Energy Sources

1716. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) the details of appropriate places selected for Wind Energy generation in National Capital territory of Delhi as on date;

(b) the number of projects sanctioned during the last three years; and

(c) the unit-wise and year-wise amount allocated therefor and the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) A minimum annual mean wind speed of 18 Kmph is required for harnessing of wind energy for power generation. According to available data wind speeds in National Capital Territory of Delhi are much lower, on account of which wind power generation is not feasible.

(b) and (c). Does not arise.

[English]

Hydro-Electric Power Projects in Orissa

1717. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) the number of Hydro electric power projects under implementation in Orissa;

(b) the target date fixed for the completion of these projects; and

(c) the progress made in respect of upper Indravati and other hydro-electric projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Two hydroelectric projects (above 3 MW) are under execution by Orissa Hydro Power Corporation Limited in Orissa. These are the Upper Indravati Hydroelectric Project - 600 MW (4x150MW) and the Potteru Hydroelectric Project - 6 MW (2x3 MW).

(b) and (c). Details are given in the enclosed statement.

STATEMENT

| Name of the Project | Scheduled date of commissioning | Present status of works |
|------------------------------------------|--------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | 2 | 3 |
| 1. Upper Indravati Hydroelectric Project | Unit-I Sept., 1998 Unit-II Jan., 1999 Unit-III May, 1999 Unit-IV Sept. 1999 | Most of the civil works relating to dams and dykes have been completed and balance works on head race tunnel, intake structure and Muran dam are in progress. The erection of main turbine generators is under way. The 400 KV switchyard is almost complete and substantial progress has also been made on other electrical works. |
| 2. Potteru Hydroelectric | Unit-I March 1997 Unit-II June 1997 | The civil works of the power house |

| 1 | 2 | 3 |
|---------|---|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Project | | diversion weir, head race tunnel are under way. The contracts for supply of generator equipment etc. have been awarded and bulk of equipment has already been procured. |

CAPART

1718. DR. ARUN KUMAR SARMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of projects with their locations in Assam sanctioned under CAPART during the last three years; and

(b) project-wise amount sanctioned, released and utilised so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). A Statement giving the details of the projects sanctioned, amount sanctioned and amount released by CAPART to voluntary agencies in Assam during the last three years is enclosed.

CAPART releases the sanctioned amount to the voluntary agency in suitably instalments. On receipt of utilisation certificate for the first instalment of funds, the project is physically evaluated before release of further funds. On completion of the project, the concerned voluntary agency is also required to furnish the utilisation certificate and audited statement of accounts. At this stage, CAPART also conducts final evaluation of the project to ensure that the funds have been utilised properly.

STATEMENT

Details of projects in Assam sanctioned by CAPART during the last 3 years

| S.No. | Particulars of the Voluntary agency | Name of Scheme | Amount sanctioned (in Rs.) | Amount released (in Rs.) |
|----------------|-----------------------------------------------------------------|--------------------------------------------------|----------------------------|--------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1993-94 | | | | |
| 1. | Shanti Sadhana Ashram Beltola, Basistha, Dist. Guwahati, Assam. | Development of Women and Children in Rural Areas | 3,60,000/- | 3,60,000/- |